

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 09.04.2019 (TUESDAY)**

**Court II**  
**10: 30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Directions**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 556 of 2018	H.S. Singh Vs. Shree Nursingsahay Mudungopal & Anr.	Niraj Kumar Singh	Rohan Sharma (R-1)

**For Admission (After Notice)**

2.	Comp. App. (AT) (Ins) No.101 of 2019	Subroto Bhowmick Vs. K.N. Chaudhury & Co. Pvt. Ltd. and Anr.	Subhasish Bhowmick	Sukesh Ghosh
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**For Hearing**

3.	Comp. App. (AT) (Ins) No. 220 of 2018	Marvel Business Pvt. Ltd. Vs. J.R. Organics Ltd.	Nipun Singh	Abhishek Anand
4.	Comp. App. (AT) No. 258 of 2018	Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela & Ors. <b>With</b>	Naman Jhabakh	R. Vidyasagar (R1-R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R11
5.	Comp. App. (AT) No. 259 of 2018	Chandraprabha & Ors. Vs. M. Leela & Ors. <b>With</b>	Naman Jhabakh	R. Vidyasagar (R1-R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R8
6.	Comp. App. (AT) No. 277 of 2018	M.S Nagarathna & Ors Vs Leela Madhusudan & Ors <b>With</b>	Naresh Kaushik	Sriram P.-R1 to R4 B. Ragunath-R5 Madhusmita Bora-R6
7.	Comp. App. (AT) No. 309 of 2018	T.R Mills Pvt Ltd & Ors Vs. M.Leela & Ors <b>With</b>	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragunath-R5 Madhusmita Bora-R6
8.	Comp. App. (AT) No. 310 of 2018	M.Nagaraj Vs. M.Leela & Ors  <b>With</b>	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragunath-R5 Ashwin Kumar D.S (R6-10) Madhusmita Bora-R7

<b>9.</b>	Comp. App. (AT) No. 360 of 2018	O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. <b>With</b>	B. Raghunath	Ashwin Kumar (R-5), Naresh Kumar (R9-12)
<b>10.</b>	Comp. App. (AT) No. 361 of 2018	O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors.	B. Raghunath	Ashwin Kumar (R-5), Naresh Kumar (R9-12)
<b>11.</b>	Comp. App. (AT) No. 338 of 2018	V.J. Paul Joseph & Ors Vs. Alexander Correya & Ors. <b>With</b>	B. Ragunath	A. Ajith Kumar (R1-R3)
<b>12.</b>	Comp. App. (AT) No. 349 of 2018	Kathirkutty Augusthy & Ors. Vs. Alexander Correya & Ors.	Anandh K.	N.J. Mathew(R4-9) Achyuth Ajith Kumar (R1-3)
<b>13.</b>	Comp. App. (AT) No. 403 of 2018	The Rathna Textile Mills Pvt. Ltd. & Ors. Vs. V.R.A.R. Ramakrishnan	B. Ragunath	S. Santanam Swaminadhan

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**By Order**  
-sd/-

**Registrar**